

In the National Company Law Tribunal, New Delhi
Registrar

C.P. No. 01/111/2007

SECTION OF THE COMPANIES ACT: 111A

In the matter of:

Nisha Ahuja **Petitioner**

VS.

M/s. DLF Limited **Respondent**

Order delivered on 29.11.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Ashok Kumar Bahl, Advocate

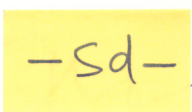
For the Respondent (s) : Shri Anupam Prakash, Advocate

ORDER

C.A. No. 304/C-II/2017 in CP No. 01/111/2007 has been filed by the petitioner to withdraw the Company Petition. Hon'ble Division Bench, New Delhi vide order dated 15.11.2017 has directed to trace out the record of the case.

The matter was filed before erstwhile Company Law Board in year of 2007 and the record has been travelled from one building to another. Therefore, tracing of the record of may require some more time. Learned Deputy Registrar is directed to trace out the record of the matter.

List the matter on 11.12.2017.


(Shiv Ram Bairwa)
Registrar